

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.09.2021

**ORDER NO. 121 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 85 of 2021 for **CESTAT, Chennai** on **23.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.09.2021 Afternoon	Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	C/ROM/40056/2020 in C/41027/2019 - M/s. Compugae Infocom Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Chennai/P.A. to  
Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bangalore/Bar  
Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.09.2021

**ORDER NO. 122 of 2021**

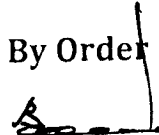
Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for CESTAT, New Delhi on 27.09.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 27.09.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. On 27.09.2021, Division Bench will take place after the completion of Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.09.2021

**ORDER NO. 123 of 2021**


Hon'ble President is pleased to order the additional sitting for CESTAT, New Delhi from **18.10.2021 to 22.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.10.2021 to 22.10.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. From 18.10.2021 to 22.10.2021 Division Bench will take place after the completion of Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar